number of 10 applications for rogintration under the scheme of Delicensing of industries and under the acheme of Exempted Induatries Registration for the public sec-


## APPOINTMENT OF CHIEFS OF PUBLIC SECTOR UNDERTAKINGS

## *68. SHRI K P. UNNIKRISHNAN

 Will the PRIME MINISTER be pleased to state :(a) the details of the ports of Chiefs of Union Public Sector Undertakings Filled up, Ministry-wise, from 7 November, 1990 till the issue of Notification for General Elections to Lok Sabhai
(b) whether the incumbents fupil all requirements laid down by the Public Enterprises Selection Board and whether their appointments were in consonance with the recommendations of the Selection Committoes;
(c) the details of appointments made after the Notification for the General Elections to Lok Sabha was issued: and
(d) whether the Government propose to reviow such appointments doase in wu. Iation of the guidelines of the Elertion mamitrion?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRImati margaret alva) (a) As per the information available the details of the appointments made to the posts of Chiefs of the Central Public Sectnr Undettakings during the period from the 7th of November, 1990 to the 19th of April. 1991 i.e till the date of issue of the notification for the General Elections to the Lok Sabha are given in the attached Statement-I.
(b) Excepting a few thone appointments were made as per the recommendations of the Public Enterprises Selection Board.
(c) As por the information available the details of the appointments made after the 19th of April, 1991 i.e. the date of notification for the General Elections to Lok Subha and up to the 30th of June, 1991 are given in the attached Statementill.
(d) The matter is undor Conelderation.
STATEMENT - 1
Appointment of Chief Executives of PSUS Approved by A CC Since 7-1 1-1990 and up to 19-4-1991


Ext. Case
Ext Case
Ext. Case

| A.K. Mukher, fe M.N Singh | 8-2.91 | 1 23-2-51 |  |
| :---: | :---: | :---: | :---: |
|  | 31-1-91 | 6-2-91 |  |
| S.K. Gupta | 4-1-91 | 1-4-91 |  |
| S.R. Das | 4-3-91 | 18-10-84 | Ext. Case |
| Brig. G.P. Batra | 26-3-91 | 30-3-91 |  |
| Jayanta Ray | 26-3-91 | 1-4-91 |  |
| M.P. Jindal | 27-3-91 | 16-4-91 |  |
| B.T. Stidharan | 11-4-91 | 19-4-91 |  |
| R.P. Singh | 16-4-91 | 27-5-91 |  |
| K.N Venktasubramanian. | 12-3-91 | 25-3-91 |  |
| V.B. Sampath | 15-3-91 | 20-5-91 |  |
| B.G. Khare | 19-4-91 | 30-491 |  |
| B. Mathur | 21-3-91 | 26-3-91 |  |
| R.N. Mishra | 21-3-91 | 26-3.91 |  |
| S P. Verma | 5-4-91 | 6-4-91 |  |
| M. Chanda | 21-3-91 | 9-5-91 |  |
| B.A. Mathews | 21-3-91 | 7-5-91 |  |
| K.K. Sinha | 22-3-91 | 5-3-81 | Ext. Case |
| Col. Ramakant | 16-4-91 | 8-5-91 |  |
| B.C. Mohanty | 30-1-91 | 31-1-91 |  |
| PS. Bami | 18-4-91 | 28-4-91 |  |
| Lammikant Dwivedi | 19-4-91 | Not yet joined |  |
| J C. Lynu | 17-12-90 | 19-12-90 |  |


Ferro Scrap Nigam Ltd
Hindustan Steel Works Construc-
tion ftd.
Metallurgical Engineering Con-
sultant India Lid.
National Instruments Ltd.
Reyrolie Burn Ltd.
Andrew Yule \& Co Ltd
Rajasthan Electrontes \& Instru-
ments Ltd.
Hindustan Paper Corporation
Burn Standard Co. Ltd
Indian Oil Corporation Ltd.
Manipur State Drugs Pharmaceuti-
cals Ltd.
Hindustan Organic Chemicals Ltd
Bharat Cooking Coal
Central Mine Planning \& Desig
Institute Ltd.
Western Coalfielis Ltd.
Tea Trading Corpn. India Ltd
Andaman Nicobar Islands Forests
\& Planatation De. Co. Lid.
Mishra Dhatu Nigam Ltd.
Semi Conductor Complex Indıa
Ltd.
Electronic Trade \& Technical
Dev. Corpn.
National Th:rmal Power Corpn.
Indian Medicines Pharmaceuticals
Corpn. Ltd.
Food Corporation of India
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$\stackrel{0}{n}$
$\frac{0}{0}$


25. D/o Chemicals \& PC
25. D/o Chemicals \&
26
27. Dio Coal
28.

M/o Commerce
M/o Environment
30.
spuonsor 3 O/G
sousjod o/W 33. 34 .
36. M/O Health \& FW
35. Dío Power
36. M/o Health
37. D/o Food
STATEMENT - II


